

Central Administrative Tribunal  
Principal Bench

O.A. No. 2571 of 2000

New Delhi, dated this the 18th April, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri K.N. Singh,  
S/o Shri M.P. Singh,  
Sr. Catering Inspector,  
Northern Railway,  
New Delhi Railway Station,  
New Delhi.

.. Applicant

(By Advocate: Shri B.L. Madhok proxy  
counsel for Shri B.S. Mainee)

Versus .

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Shri Jayant Dagore,  
Sr. Catering Inspector,  
Railway Qr. No. 16-E,  
Mahawant Khan Road,  
New Delhi.

.. Respondents

(By Advocate: Shri B.S. Jain)

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Madhok states that applicant's  
grievances have been redressed and prays for  
permission to withdraw the O.A. Permission is  
granted and the O.A. is dismissed as withdrawn.

*A. Vedavalli*

(Dr. A. Vedavalli)  
Member (J)

*S.R. Adige*

(S.R. Adige)  
Vice Chairman (A)

karthik